

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1680  
(To be answered on the 5<sup>th</sup> December 2024)**

**AIR CONNECTIVITY FROM SHIRDI AIRPORT**

**1680. SHRI BHAUSAHEB RAJARAM WAKCHAURE**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether Shirdi in Ahmednagar district in the State of Maharashtra has been provided air connectivity;
- (b) if so, the details thereof along with the air services being operated from Shirdi as on date, city and airline company-wise and day-wise;
- (c) whether these air services are regular and adequate and if so, the details thereof;
- (d) if not, whether the Government proposes to provide air connectivity from Shirdi to major cities as well as State capitals by introducing operation of air services on regular basis; and
- (e) if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

---

**(a) to (e): Shirdi Airport has been operationalised since 01.10.2017. M/s IndiGo operates 06 flights on a daily basis connecting Shirdi to New Delhi, Bangalore, Hyderabad, Chennai, Indore and Vijayawada. M/s Spicejet operates 04 flights on a daily basis connecting Shirdi to New Delhi, Bangalore, Hyderabad and Chennai. These flights operate on a regular basis.**

**With the repeal of the Air Corporation Act in March 1994, Indian domestic aviation has been fully deregulated. Airlines are free to induct any aircraft type and to select markets and routes. The decision to introduce air services to/from any airport is taken by the airlines depending upon their operational and commercial viability and policy of the airlines.**

\*\*\*\*\*